

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
(CAMP OFFICE AT INDORE)

Original Application No. 1069/2000

Indore, this the 15th day of April, 2004

Hon'ble Shri M.P.Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Member (J)

1. Nehru Acharya
Netra Prakash Bhawan,
2/12, Station Road,
Ratlam.
2. Subhash Dadhich
MIG-363/A,
Indira Nagar, Ratlam.
3. Suraj Singh Gaur,
863/A, Road No. 14,
New Railway Colony,
Ratlam.Applicants

(By Advocate: None)

-versus-

1. Union of India through
General Manager,
W.Rly. Churchgate,
Mumbai.
2. Divisional Rly. Manager,
W.Rly, Ratlam.
3. Tapraj Singh Malik
Jr. Engr. (I)
C/o Asstt. Engineer,
Western Railway, Neemuch.Respondents

(By Advocate: Shri Y.I.Mehta, Sr, Adv. with Sh. Ravi Jain
for respondents No. 1 and 2.

Shri D.M.Kulkarni, counsel for R-3)

ORDER (ORAL)

By M.P.Singh, Vice Chairman.

On the earlier date of hearing i.e. 13.01.2004
the learned counsel for the applicant submitted an MA
stating that there is no instructions from his clients hence
he wants to withdraw his vakalatnama from this case. At that
time it was found that the learned counsel had not issued any

notice to his clients. He was therefore directed to issue,

legal notice to the applicants to withdraw his vakalatnama and produce the acknowledgement thereof. Today, the learned counsel for the applicants stated that he has issued the legal notice to the applicants by registered post under postal receipt no. 3872, 3873 and 3874 and has produced a copy of the notice and receipts thereof. A letter has also been received from applicant no. 2 which shows that the legal notice has been served on the applicants. Despite that none is present on behalf of the applicants.

In view of the above position, the learned counsel is permitted to withdraw his vakalatnama and the O.A. is accordingly dismissed in default.

(Madan Mohan)
Member (J)

(M.P.Singh)
Vice Chairman

/na/

पूष्टांकन सं ओ/न्या..... जगत्पुर, दि.....
प्रतिप्रति विवेदि

ચુલિલિયિ લાલો લીલા

(1) सदिय, अमर दासकान्त द्वारा दिया गया, अहमदाबाद
 (2) अ.वेदेश द्वी/दी.वेदेश द्वारा दिया गया, अहमदाबाद S L Vishwanath
 (3) परम्परी द्वी/दी.परम्परी द्वारा दिया गया, अहमदाबाद Y J Mehta
 (4) देवधरा, देवधरा, अहमदाबाद D M Kulkarni
 सूचना एवं आवश्यक दस्तावेज़ ।

जप गणिताम्

~~Screech
21.4.1991~~